

कंपनी रजिस्ट्रार महाराष्ट्र, मुंबई
Registrar of Companies
Maharashtra, Mumbai

31 JAN 2013

SERVICE: Central Civil Services. ICLS

OFFICER: P. K. GAICHOR

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Inward.....

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (AS ON 01.01.2013).

ANNEXURE "I"

DESIGNATION: Senior Technical Assistant

GRADE PAY: ₹ 6,600/-

DATE OF BIRTH: 01-05-1953


PRESENT PAY: ₹ 26,270/-

MINISTRY/DEPARTMENT/OFFICE: MINISTRY OF CORPORATE AFFAIRS

1	2	3	4	5	6	7	8
Name of district, sub-division, Taluka & village in which property is situated.	Name & details of property housing, lands and other buildings.	Cost of Constructions/acquirement including land in case of house and year when purchased.	*Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant.	How acquired, whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	Annual income from the property.	Remarks
VILLAGE MAJIWADA THANE (W)	FLAT NO. A/8, HARJOM BLDG., PLOT NO. 3 & 4 SHIVAJI NAGAR THANE (W) RESIDENTIAL TAKEN POSSESSION PLINTH AREA OF 527.20 sq.ft	Rs. 5,40,500/- SALE PRICE ALLOTMENT LETTER DT. 11/01/2001	RS. 30 LACS (APPROX.)	N.A.	BY PURCHASE OF READY BUILT HOUSE FLAT FROM STATE HOUSING BOARD VIZ. KANKAN HOUSING AND AREA DEVELOPMENT BOARD (LEASE HOLD)	7	HBA SANCTIONED ORDER NO RD/HBA/99/20 DT. 30/03/2001 FOR RS. 2,35,574 & FOR RS. 1,66,400 (TOTAL RS. 4,01,974) AND WITHDRAWN FROM GPF-OR NO. RD/1 (612) AS 15(3) OF 16/01/2001 325 dt. (RS. 1,30,500/-)

NOTES:

- 1) In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) ** Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving Particulars of all immovable property owned, acquired or inherited by him on lease or mortgage, either in his own Name or in the name of any members of his family or in the name of any other person dependent on Government Servant.
- 4) The wording "no change" or "no addition" or "as in the previous year" should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.

Signature:  Date: 31/01/2013